

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1319
TO BE ANSWERED ON 27TH JULY, 2021

BPL CARDS IN MADHYA PRADESH

†1319. SADHVI PRAGYA SINGH THAKUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government proposes to conduct any new survey about BPL card holders;
- (b) if so, the timeline by which the same is being carried out;
- (c) if not, the reasons therefor;
- (d) the number of families in Parliamentary Constituency of Bhopal and the State of Madhya Pradesh who have availed the benefits of BPL Card Scheme, district-wise; and
- (e) the details of plan formulated by Government for providing new BPL cards?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (c): Under National Food Security Act, 2013 (NFSA), the coverage of beneficiaries for receiving subsidized foodgrains through Targeted Public Distribution System (TPDS) has been de-linked from the erstwhile poverty estimates and has been linked to the population estimates under two categories namely Antyodaya Ann Yojana (AAY) and Priority Households (PHH) only. As such no BPL cards are issued under NFSA.

(d) & (e): At present, the Act is operational in a seamless manner in all States/ Union Territories, covering about 79.51 crore persons across the country. The Act is being implemented in the State of Madhya Pradesh w.e.f. March, 2014 and foodgrains for 4.83 crore persons against the intended coverage of 5.46 crore are being allocated to the State Government. Further, the addition and deletion of ration cards under NFSA is a continuous process and new ration cards are issued to the genuine eligible persons/households under NFSA by all States/UTs (including Madhya Pradesh) as per their own norms and criteria. Further, this Department had advised all States/UTs, including Madhya Pradesh to identify all eligible and poor persons/households including vulnerable sections of the society for inclusion under NFSA up to the given ceiling limit of coverage of persons under the Act.